

GOVERNMENT OF KARNATAKA

NO. LD 219 LET 2023 Karnataka Government Secretariat,
Vikasa Soudha,
Bangalore, dated: 29/11/2024

NOTIFICATION

Whereas the draft of the Karnataka Shops and Commercial Establishments Rules, 2024 was published in Notification No. LD 219 LET 2023, dated: 16.10.2024 in part IVA No.PR1407 of the Karnataka Gazette dated: 21.10.2024, as required by sub-section (1) of section 40 of the Karnataka Shops and Commercial Establishments Act, 1961 (Karnataka Act 08 of 1962) inviting objections or suggestions from all the persons likely to be affected there by within fifteen days from the date of its publication in the official Gazette.

And whereas the said Gazette was made available to the public on 21.10.2024.

And whereas no objections and suggestions received in this behalf within the prescribed time limit.

Now, therefore, in exercise of the powers conferred by section 40 of the Karnataka Shops and Commercial Establishments Act, 1961 (Karnataka Act 08 of 1962) the Government of Karnataka hereby makes the following rules, namely:-

RULES

1. Title and commencement.- (1) These rules may be called the Karnataka Shops and Commercial Establishments (Amendment) Rules, 2024.

(2) They shall come into force from the date of the final publication in the Official Gazette.

2. Amendment of Schedule-I.- In the Karnataka Shops and Commercial Establishments Rules 1963, for Schedule-I, and the entries relating thereto the following shall be substituted, namely:-

“ SCHEDULE-I
(see rule 3 and 3A)

S1. No.	Category of Establishment	Fee (in rupees)
1	Shop and Commercial establishments having no Employees	405
2	Shop and Commercial establishments Employing 1-9 employees	810
3	Shop and Commercial establishments Employing 10-19 employees	5400
4	Shop and Commercial establishments Employing 20-49 employee	13500
5	Shop and Commercial establishments Employing 50-99 employees	27000
6	Shop and Commercial establishments Employing 100-250 employees	54000
7	Shop and Commercial establishments Employing 251-500 employees	67500
8	Shop and Commercial establishments Employing 501-1000 employees	94500
9	Shop and Commercial establishments Employing more than 1000 employees	101250

”

By order and in the name of
Governor of Karnataka,

Suma. S
Under Secretary to Government,
Labour Department.